

**2018**  
**HIGH COURT, APPELLATE SIDE,**  
**CALCUTTA**

**No. 3007-A**

**Dated, Calcutta, the 15<sup>th</sup> May, 2018**

**From:** **Sri Subhasis Dasgupta,**  
**Registrar (Judicial Service),**  
**High Court, Appellate Side,**  
**Calcutta.**

**To:** **(1) All the District Judges of West Bengal,**  
**Including Andaman & Nicobar Islands.**  
**(2) The Chief Judge, City Sessions Court, Calcutta**  
**(3) The Chief Judge, Presidency Small Causes Court, Calcutta**

**Sub:** ***Direction for the eligible 69 (sixty-nine) W.B.J.S. Officers in the cadre of Civil Judge (Junior Division)/ Judicial Magistrate in the process of selection for promotion to the cadre of Civil Judge (Senior Division)/CJM for the year 2018.***

Sir/Madam,

In enclosing herewith a copy of the Hon'ble Court's Notification bearing no. 2251-RG dated 15.05.2018, duly published in the Court's Website which is self explicit on the above subject, I am directed to request you to ask the eligible Judicial Officers of your Judgeship to submit the requisite **3 (three) sets of their contested Judgements, each set containing 10 copies (5 Civil & 5 Criminal)**, delivered during the relevant year i.e. 2017-2018 (if Judgements of current year not available, Judgement delivered during previous posting may alternatively be submitted for the purpose), so that the same having been forwarded by you, should reach the office of the undersigned **on or before 30.05.2018 positively.**

Yours faithfully,

**Sd/-**  
**Registrar (Judicial Service)**

**MEMO NO. 3008-A**

Copy forwarded to Sri Girijananda Jana, placed on deputation as Law Officer, Public Vehicles Department, Kolkata at 38, Beltola Road, Kolkata- 700 020 for information. He is requested to submit the Judgements in the mode and manner as stipulated above and ensure that the same should reach the office of the undersigned **on or before 30.05.2018 positively.**

High Court, Civil

Dated the 15<sup>th</sup> May, 2018

Sd/-  
**Registrar (Judicial Service)**

**2018**  
**HIGH COURT, APPELLATE SIDE**  
**CALCUTTA**

**NOTIFICATION**

**No. 2251-RG**

**The 15<sup>th</sup> May, 2018**

In continuation of the Hon'ble Court's earlier Notification bearing no. 1271-R (JS), dated 29.03.2018, it is further notified for general information of all concerned that the following 69 (sixty-nine) Judicial Officers of the West Bengal Judicial Service belonging to the Cadre of Civil Judge (Junior Division)/ Judicial Magistrate duly confirmed in service are, in order of seniority, eligible and coming under the zone of consideration in the process of selection and promotion to the cadre of Civil Judge (Senior Division)/ CJM/ACJM for the year 2018.

**The eligible Judicial Officers are hereby requested to submit the requisite (3) sets of their contested Judgements, each set containing (10) Judgements (5 Civil + 5 Criminal), preferably of the relevant year i.e. 2017-2018, if Judgements of current year not available, Judgement delivered during previous posting may alternatively be submitted for the purpose, through their respective District Judges so as to reach the Office of the undersigned on or before 30.05.2018 (4.45 p.m.), positively.**

SL. NO.	NAME OF THE OFFICER	PRESENT PLACE OF POSTING
1.	<b>Shri Bhaskar Majumder</b>	Judicial Magistrate, 3 <sup>rd</sup> Court, Contai, Purba Medinipur
2.	<b>Shri Rajkumar Naiya (S.C.)</b>	Judicial Magistrate, 2 <sup>nd</sup> Addl. Court, Basirhat, North 24-Parganas
3.	<b>Shri Ramaprasad Ghosh</b>	Civil Judge (Junior Division), Kalyani, Nadia
4.	<b>Syed Dilwar Hossain</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Kalna, Burdwan
5.	<b>Sri Abhranil Neogi</b>	Civil Judge (Junior Division), 1 <sup>st</sup> Court, Sealdah, South 24-Parganas
6.	<b>Sri Indrajit Deb</b>	Judicial Magistrate, 3 <sup>rd</sup> Court, Berhampore, Murshidabad U.O.T. as Municipal Magistrate, 3 <sup>rd</sup> Court, Calcutta
7.	<b>Sri Barun Roy (S.C.)</b>	Civil Judge (Junior Division)-cum-Judicial Magistrate, Mayabunder, Andaman & Nicobar Islands
8.	<b>Smt. Alakananda Sarkar</b>	Judicial Magistrate, 7 <sup>th</sup> Court, Sadar, Bankura
9.	<b>Sri Indranil Ray</b>	Civil Judge (Junior Division), 2 <sup>nd</sup> Court, Serampore, Hooghly
10.	<b>Sri Prosenjit Bose</b>	Municipal Magistrate, 2 <sup>nd</sup> Court, Calcutta
11.	<b>Smt. Uma Banerjee Singha Roy</b>	Civil Judge (Junior Division), Addl. Court, Suri, Birbhum
12.	<b>Smt. Kalyani Jogasarma</b>	Civil Judge (Junior Division), 2 <sup>nd</sup> Court, Rampurhat, Birbhum
13.	<b>Smt. Eden Lamasaa (S.T.)</b>	Metropolitan Magistrate, 18 <sup>th</sup> Court, Calcutta U.O.T. as Judicial Magistrate, 6 <sup>th</sup> Court, Asansol, Burdwan
14.	<b>Sri Madhusudan Pal (S.C.)</b>	Metropolitan Magistrate, 4 <sup>th</sup> Court, Calcutta U.O.T. as Judicial Magistrate, Kandi, Murshidabad
15.	<b>Sri Goutam Naskar (S.C.)</b>	Municipal Magistrate, 3 <sup>rd</sup> Court, Calcutta U.O.T. as Civil Judge (Junior Division), 1 <sup>st</sup> Court, Sadar, Bankura
16.	<b>Smt. Euepundee Lepcha (S.T.)</b>	Metropolitan Magistrate, 8 <sup>th</sup> Court, Calcutta
17.	<b>Sri Somak Das</b>	Metropolitan Magistrate, 22 <sup>nd</sup> Court, Calcutta
18.	<b>Smt. Nita Sarkar</b>	Metropolitan Magistrate, 5 <sup>th</sup> Court, Calcutta
19.	<b>Sri Jyotirmoy Bhattachrjee</b>	Metropolitan Magistrate, 3 <sup>rd</sup> Court, Calcutta
20.	<b>Sri Animesh Ghosh</b>	Civil Judge (Junior Division), Sadar, Coochber
21.	<b>Sri Binod Mahato (S.C.)</b>	Metropolitan Magistrate, 14 <sup>th</sup> Court, Calcutta,
22.	<b>Smt. Jhilom Gupta</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Uluberia, Howrah
23.	<b>Smt. Urmi Sinha</b>	Civil Judge (Junior Division), 2 <sup>nd</sup> Court, Sadar, Purulia
24.	<b>Sri Subhra Kanti Dhar</b>	Judicial Magistrate, 8 <sup>th</sup> Court, Alipore, South 24-Parganas U.O.T. as Civil Judge (Junior Division)-cum-Judicial Magistrate, Mekhliganj, Coochbehar

25.	<b>Smt. Srinita Das</b>	Metropolitan Magistrate, 6 <sup>th</sup> Court, Calcutta
26.	<b>Sri Debasish Panja</b>	Metropolitan Magistrate, 15 <sup>th</sup> Court, Calcutta U.O.T. as Civil Judge (Junior Division), 1 <sup>st</sup> Court, Bolpur, Birbhum
27.	<b>Md. Ruknuddin</b>	Civil Judge (Junior Division), Dantan, Paschim Medinipur
28.	<b>Sri Kuntal Chatterjee</b>	Metropolitan Magistrate, 17 <sup>th</sup> Court, Calcutta U.O.T. as Civil Judge (Junior Division), 2 <sup>nd</sup> Court, Sadar, Bankura
29.	<b>Sri Satyajit Maiti</b>	Judicial Magistrate-cum-Civil Judge (Junior Division), Campbell Bay & JM, Addl. Ct., Port Blair Andaman & Nicobar Islands
30.	<b>Smt. Moumita Roy</b>	Metropolitan Magistrate, 11 <sup>th</sup> Court, Calcutta
31.	<b>Sri Pradip Bandyopadhyay</b>	Civil Judge (Junior Division), Tehatta, Nadia
32.	<b>Smt. Arkabрати Neogi</b>	Metropolitan Magistrate, 19 <sup>th</sup> Court, Calcutta
33.	<b>Smt. Mala Chakraborty</b>	Metropolitan Magistrate, 20 <sup>th</sup> Court, Calcutta
34.	<b>Smt. Aliva Roy</b>	Judicial Magistrate, 1 <sup>st</sup> Court, Suri, Birbhum U.O.T. as Metropolitan Magistrate, 17 <sup>th</sup> Court, Calcutta
35.	<b>Smt. Leena Sharma</b>	Judicial Magistrate, 4 <sup>th</sup> Court, Krishnagar, Nadia
36.	<b>Sri Sumitava Ghosh</b>	Metropolitan Magistrate, 21 <sup>st</sup> Court, Calcutta
37.	<b>Smt. Chanda Hasmat</b>	Metropolitan Magistrate, 10 <sup>th</sup> Court, Calcutta
38.	<b>Sri Sunil Kumar Sharma</b>	Metropolitan Magistrate, 16 <sup>th</sup> Court, Calcutta
39.	<b>Smt. Parna Bhattacharya</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Jangipur, Murshidabad
40.	<b>Sri Smarajit Roy</b>	Metropolitan Magistrate, 12 <sup>th</sup> Court, Calcutta
41.	<b>Sri Samaresh Bera</b>	Registrar-cum-Metropolitan Magistrate, 7 <sup>th</sup> Court, Calcutta
42.	<b>Smt. Juin Dutta</b>	Principal Magistrate, Juvenile Justice Board, Howrah
43.	<b>Sri Rupendra Nath Bose</b>	Civil Judge (Junior Division)-cum-Judicial Magistrate, Mungpoo, Darjeeling
44.	<b>Sri Girijananda Jana</b>	Law Officer, Public Vehicles Department, Calcutta
45.	<b>Smt. Leena Lama (S.T.)</b>	Civil Judge (Junior Division), Alipurduar, Jalpaiguri U.O.T. as Civil Judge (Junior Division), 1 <sup>st</sup> Court, Ranaghat, Nadia
46.	<b>Smt. Keya Mandal (Raha) (S.C.)</b>	Metropolitan Magistrate, 13 <sup>th</sup> Court, Calcutta
47.	<b>Sri Gautam Kumar Nag (S.C.)</b>	Judicial Magistrate, 3 <sup>rd</sup> Court, Tamluk, Purba Medinipur
48.	<b>Smt. Neelam Sashi Kujur (S.T.)</b>	Judicial Magistrate, Nabadwip, Nadia
49.	<b>Smt. Arpita Hira (S.C.)</b>	Civil Judge (Junior Division), 1 <sup>st</sup> Court, Kandi, Murshidabad
50.	<b>Sri Sangram Saha@ Goutam Saha (S.C.)</b>	Civil Judge (Junior Division), Additional Court-cum-Judicial Magistrate, Raiganj, Uttar Dinajpur
51.	<b>Smt. Stotri Saha (S.C.)</b>	Judicial Magistrate, Municipal Court, Howrah U.O.T as Civil Judge (Junior Division), 3 <sup>rd</sup> Court, Baruipur, South 24-Parganas
52.	<b>Smt. Rinjee Doma Lama (S.T.)</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Sadar, Maldah
53.	<b>Sri Sourav Subba (S.T.)</b>	Civil Judge (Junior Division), Bishnupur, Bankura U.O.T. as Metropolitan Magistrate, 4 <sup>th</sup> Court, Calcutta
54.	<b>Smt. Sanghamitra Paul</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Sadar, Purulia
55.	<b>Sri Koustuv Mukhopadhyay</b>	Metropolitan Magistrate, 9 <sup>th</sup> Court, Calcutta
56.	<b>Smt. Dyuti Roy</b>	Leave Reserve Officer, Burdwan
57.	<b>Smt. Sarmistha Ganguly</b>	Civil Judge (Junior Division), 1 <sup>st</sup> Court, Bolpur, Birbhum U.O.T. as Metropolitan Magistrate, 15 <sup>th</sup> Court, Calcutta
58.	<b>Sri Anirban Chatterjee</b>	Judicial Magistrate-cum-Civil Judge (Junior Division), Port Blair, Andaman & Nicobar Islands
59.	<b>Smt. Supriya Khan</b>	Judicial Magistrate, 3 <sup>rd</sup> Court, Suri, Birbhum
60.	<b>Smt. Manika Saha</b>	Judicial Magistrate, 4 <sup>th</sup> Court, Sadar, Howrah U.O.T. as Judicial Magistrate, Buniadpur, Dakshin Dinajpur
61.	<b>Sri Sanjib Roy</b>	Judicial Magistrate, Jhargram, Paschim Medinipur
62.	<b>Sri Shyama Prasad Chattopadhyay</b>	Judicial Magistrate, 6 <sup>th</sup> Court, Asansol, Burdwan U.O.T. as Metropolitan Magistrate, 18 <sup>th</sup> Court, Calcutta

<b>63.</b>	<b>Smt. Sumana Garain</b>	Judicial Magistrate, 1 <sup>st</sup> Court, Sadar, Malda
<b>64.</b>	<b>Sri Souvik De</b>	Judicial Magistrate, 3 <sup>rd</sup> Court, Durgapur, Burdwan U.O.T. as Metropolitan Magistrate, 4 <sup>th</sup> Court, Calcutta
<b>65.</b>	<b>Sri Mainak Dasgupta</b>	Judicial Magistrate, 4 <sup>th</sup> Court, Hooghly U.O.T. as Civil Judge (Junior Division)-cum-Judicial Magistrate, Kurseong, Darjeeling
<b>66.</b>	<b>Smt. Tamali Ghosh</b>	Civil Judge (Junior Division), Addl. Court, Sadar, Coochbehar
<b>67.</b>	<b>Sri Samrat Roy</b>	Judicial Magistrate, 4 <sup>th</sup> Court, Alipore, South 24-Parganas
<b>68.</b>	<b>Smt. Priyanka Bose</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Islampur, Uttar Dinajpur
<b>69.</b>	<b>Smt. Atri Chanda</b>	Judicial Magistrate, 1 <sup>st</sup> Court, Barasat, North 24-Parganas

For further information, if any, the office of the Assistant Registrar-I, High Court, A.S., Calcutta, may be contacted on all working days, between (11.00 a.m. and 4.45 p.m.), over Phone No. 033-2254-8065/033-2254-8094/033-2243-6080.

**Sd/-**  
**Registrar General-cum-**  
**Secretary, Selection Board**